

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 10848/2018

GYATSHO TONGDEN LEPCHA

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 15-03-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sharon Mathew, Adv.
Ms. Anitha Shenoy, AOR

For Respondent(s)

Ms. Aruna Mathur, AOR
Ms. Anuradha Arputham, Adv.
M/S. Arputham Aruna And Co, AOR
Mr. B.L. Shivhare, Adv.
Mr. Gurmeet Singh Makker, AORUPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Respondent Nos.2 and 3 have not filed counter affidavit,
despite last opportunity. Further opportunity is declined.Service is complete on respondent No.4 but none has
entered appearance.Registry to process the matter for listing before the
Hon'ble Court, as per rules.ANIL LAXMAN PANSARE
Registrar